

Mathew has since been appointed the new Chairman of the Press Commission. New Members are expected to be appointed soon.

### Statement

1. Shri Justice P. K. Goswami—  
Chairman

### Members

2. Shri Abu Abraham
3. Shri Prem Bhatia
4. Shri S. N. Dwivedy
5. Shri Moineudin Harris
6. Shri Ravi Mathai
7. Shri Yashodar N. Mehta
8. Shri V. K. Narasimhan
9. Shri F. S. Nariman
10. \*Shri Nikhil Chakravartty
11. Shri S. H. Vatsyayan

\*Shri Nikhil Chakravartty was appointed as member of the Press Commission on 23rd November, 1978 on the resignation of Shri Arun Shourie.

### Setting up of a Radio Station in Hamirpur:

224. PROF. NARAIN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received a request for setting up of a Radio Station at Hamirpur in Himachal Pradesh;

(b) if so, the decision taken by Government thereon; and

(c) if no decision has been taken, the likely date by which the decision would be taken?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) Yes, Sir.

(b) and (c). There is no proposal to set up a Radio Station at Hamirpur as this place is in the primary service range of the Simla station of A.I.R.

### Centrally sponsored Irrigation Schemes sanctioned for H.P.

225. PROF. NARAIN CHAND PARASHAR: Will the Minister of IRRIGATION be pleased to state:

(a) the names of the centrally sponsored schemes for irrigation which have been sanctioned in the State of Himachal Pradesh during the last 3 years, year-wise alongwith estimated cost and the number of villages to be covered by each scheme;

(b) the names of such among them as have since been completed alongwith the dates and cost of completion in each case;

(c) the names of such among them the work on which is in progress alongwith the amount sanctioned for the current financial year in each case and the dates for completion in each case;

(d) the names of such sanctioned scheme as have not been taken up so far and the reasons therefor; and

(e) the likely dates by which each one of them would be taken up?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) to (e). There are no centrally sponsored schemes for irrigation under major and medium sector. In the minor irrigation sector, however, the Department of Agriculture and Co-operation in the Ministry of Agriculture, have intimated that two centrally sponsored schemes for strengthening surface water and

ground water organisation in Himachal Pradesh were administratively

approved at a total cost of Rs. 26.90 lakhs. The schemes are as under:—

(Rs. in lakhs)

Sl.No.	Name of Scheme	Total Cost	50% Central matching grant	Cumulative release to the State upto March, 1980
1.	Strengthening of Surface Water Minor Irrigation Organisation	5.66	2.83	2.83
2.	Strengthening of Ground Water Minor Irrigation Organisation	21.24	10.62	3.23
TOTAL		26.90	13.45	6.06

These schemes primarily meant for staffing and for purchase of equipment were started in 1976-77.

#### Radio Broadcasts by Political Parties

226. PROF. NARAIN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the Radio Stations from which each political parties were allowed to broadcast during (1) Lok Sabha elections 1980 (2) Assembly election 1980: and

(b) the time allotted to each political party from each one of the Radio Stations, alongwith the names of the party officials who were invited to broadcast?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) in connection with the Lok Sabha Elections, 1980, all the recognised national parties were allowed two broadcasts each on the national hook-up Delhi,

which were relayed by all AIR stations, except commercial centres. Additionally the principal stations in each State/Union Territory which went to the poll allowed two broadcasts to each of the national parties as also the recognised State parties in the respective States. These broadcasts were from all other stations except commercial centres, in the concerned States.

In connection with Assembly elections, 1980 all the AIR stations, except commercial centres, situated in the 9 States which went to the polls, allowed the facility to all the recognised National parties, and the recognised State parties in their respective States.

Names of the Radio Stations from which the broadcasts were made/ relayed are given in the Statement.

(b) The time allowed in both the cases, i.e., elections to the Lok Sabha and the State Assemblies, was two chunks of 15 minutes each. The Speakers for these broadcasts were nominated by the respective political parties and not by AIR.